

four days time the boundary walls have gone up to 12 feet to 15 feet...

MR. DEPUTY-SPEAKER : Let it be. What do you want ? Do not raise it. Mr. Tewary, this is not necessary. Mr. Basher.

PROF. K.K. TEWARY : This place is within the firing range. If some extremists ...*(Interruptions)*

MR. DEPUTY-SPEAKER : No, no, I will not allow.

(Interruptions)

MR. DEPUTY-SPEAKER : No, no, I will not allow. Do not suspect any one. *(Interruptions)*

PROF. K.K. TEWARY : Is there any permission given for raising the wall like this ?...*(Interruptions)*

MR. DEPUTY-SPEAKER : They will look after; do not worry. Mr. Basher. *(Interruptions)*

PROF. K.K. TEWARY : I have the highest respect for the place of worship... *(Interruptions)*

MR. DEPUTY-SPEAKER : This is why, Mr. Tewary, do not suspect; do not raise it. Why are you having suspicion on that ? Mr. Basher.

SHRI T. BASHEER (Chirayinkil) : This is a serious thing. The Minister is here. The Air India is charging exorbitant fare rate in the Gulf sector. It is agitating the minds of the people of Kerala.

MR. DEPUTY-SPEAKER : You have already raised this matter. Do not repeat it. I know, you have raised it.

SHRI T. BASHEER : This has appeared in the press. This is a hot issue.

MR. DEPUTY-SPEAKER : You write to the Minister. He will look after.

SHRI T. BASHEER : I have given a Calling Attention to you.

MR. DEPUTY-SPEAKER : I will look into that.

SHRI T. BASHEER : Please examine it. The Minister is here. This is robbing the passengers and nothing else. It is 100 per cent higher than other sectors. So, please examine it.

DR. G.S. RAJHANS (Jhanjharpur) : This is a serious matter. The USA has decided to sell more than 2000 antitank missiles to Pakistan. This will upset the military balance of this region. It needs immediate discussion.

MR. DEPUTY-SPEAKER : We will see.

PAPERS LAID ON THE TABLE

[English]

Notification Constituting the Ravi and Beas Waters Tribunal and a Copy of Reference

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table—

- (1) A copy of Notification No. S.O. 169(E) (Hindi and English versions) published in Gazette of India dated the 2nd April, 1986, Constituting 'the Ravi and Beas Waters Tribunal'.
- (2) A copy of Reference No. 15(2)/85 I.T. (Hindi and English versions) dated the 2nd April, 1986 to the said Tribunal.

[Placed in Library See No. LT 2290/86]

Detailed demands for Grants of the Ministry of Health and Family Welfare 1986-87.

Annual Report and Review on the working of the Pasteur Institute of India, Coonoor, for the year 1984-85.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare for 1986-87.

[Placed in Library See No. LT-2492/86]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pasteur Institute of India, Coonoor for the year 1984-85.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library See No. LT 2492/86]

ESTIMATES COMMITTEE

English]

Thirtieth Report

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to present the Thirtieth Report (Hindi and English versions) of the Estimates Committee on

Action Taken by Government on the recommendations contained in the Sixth Report of the Committee (8th Lok Sabha) on the Ministry of Parliamentary Affairs and Tourism—Tourism Promotion in Himachal Pradesh.

MATTERS UNDER RULE 377

[Translation]

- (i) Need to adopt necessary measures to safeguard the interests of powerloom workers engaged in the manufacture of coloured sarees in Malegaon and other parts of Maharashtra

SHRI S.S. BHOYE (Malegaon) : Mr. Deputy Speaker, Sir, the Central Government has laid great emphasis on discontinuing the manufacture of the coloured sarees under the new Textile Policy. There are thousands of powerlooms in Malegaon, Dhulia, Bhiwandi, Yeola and some other cities. Lakhs of workers, especially belonging to Harijan, Neo Bandha (B.C.) and minority communities are engaged in the work of washing and dyeing of yarn.

The above policy of the Government would deprive the people of the weaker community working in Malegaon city and other cities of Maharashtra as also working in surrounding villages, of their livelihood.

During the time of drought, the people of villages used to get financial help from Malegaon and other cities which would now stop. The distressed people would be even more frustrated.

The printed sarees manufactured by mills are becoming more popular in comparison with the coloured sarees. The use of coloured sarees would fade out gradually and there would be more unemployment.

I would, therefore, request the Government that it should find out some ways and means to help the people working in